

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 164
(CAA)-272(PB)/2017

IN THE MATTER OF:

Touchstone Holdings Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 08.01.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner
For the Objectors
For the ITD

Mr. Afnaan Siddiqui, Adv.
Mr. Vipul Ganda, Adv.
Mr. Dinesh Sharma, Adv. for Ms. Lakshmi
Gurung, Sr. Standing Counsel for ITD

ORDER

Due to paucity of time matter could not be taken up.

List on 07.02.2020.

— sd —

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

— sd —

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

08.01.2020
Ritu Sharma